

GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT

File No. HFW-MSI-ESTT-0049-2021 30408 /H. Dated. 15-11-2021

From

Sri Subhananda Mohapatra Additional Secretary to Government

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The Principal Accountant General(A&E), Odisha, Bhubaneswar.

Sub:- Creation of 146 posts of Dental Surgeon in different grades/ranks of Odisha Medical Services (Dental)Cadre.

Sir,

I am directed to convey the sanction of Governor for creation of 146 (One Hundred Forty Six) posts of Dental Surgeons in the different rank of Odisha Medical Services (Dental) Cadre in the scale of pay as per ORSP Rules, 2017 mentioned against each for the peripheral Health Institutions of the State to provide adequate Dental Care service to the people of the State. with effect from the date from which they are actually filled up.

Institution wise distribution of 146 posts of Dental Surgeons in different rank					
SI. No	Name of the Health Institutions	Nos. of post created	Rank	Level of Pay Matrix under ORSP Rules, 2017	Head of account and Demand Number, to which the charge is debitable
1	DHS, Odisha	01	Additional Director Level-I	Level-15 Rs 1,23,100/-	12-2210-Medical and Public Health- 01-Urban Health Services-001- Direction & Administration-0618- Head Quarter Organisation
2	13 Old DHH, Capital Hospital, Bhubaneswar and RGH Rourkela	15	Additional Director Level- II	Level-15 Rs1,23,100/_	12-2210-Medical and Public Health- 01-Urban Health Services- 110- Hospital and Dispensaries-1016- Other Hospitals
3	17 New DHHs	17	Junior Administrative Grade (JD)	Level-14 Rs 78,800/-	-do-
4	31 SDHs	31	Group-A(SB)	Level-13 Rs 67,700/-	-do-
5	47 LTRMOs for different DHHs and RGH Rourkela	47	Group-A (JB)	Level-12 Rs 56,100/-	-do-
6	For different CHCs, UCHCs and UPHCs	35	Group-A (JB)	Level-12 Rs 56,100/-	12-2210-Medical and Public Health- 03-Rural Health Services-Allopathy- 103-Primary Health Centres-1092- Primary Health Centres-
	Total	146		-	

The newly created posts shall be filled up following the relevant recruitment rules and provisions of ORV Act.

This has been duly concurred in by Finance Department in their File No. FIN-SOS3-ESTT-0023-2021 and communicated to Health & FW Department at Noting-91 of Health & FW Department File No. HFW-MSI-ESTT-0049-2021.

Yours faithfully.

19-11-2021 Additional Secretary to Government 30409 /H Date_ Memo No. Copy forwarded to Finance Department / All Directors under Health & Family Welfare Department / All Collectors/ All CDM & PHOs/ All Sections of Health & Family Welfare Department / MS-II (GF) 20 spare copies for information and necessary action.

No. <u>30410</u> /H., Dated: 15 -11 - 2021 Copy forwarded to the PS to Chief Minister, Odisha / PS to Minister, Health & Family Welfare/ PS to Chief Secretary, Odisha/ PS to Additional Chief Secretary to Government, Health & Family Welfare for kind information to Chief Minister, Odisha/ Minister, Health & Family Welfare, Odisha/ Chief Secretary, Odisha/ Additional Chief Secretary to Government, Health & Family Welfare Department respectively.

Memo No.

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No. <u>30411</u> /H., Dated: 15 -11 - 2021 Copy forwarded to the Head, State Portal Group, IT Centre, Secretariat/ IT Cell, Health Department with request to post this Notification in the website http://www.line.com Memo No. & FW Department with request to post this Notification in the websitehttp://health.odisha.gov.in/ for general information.

Additional Secretary to Government